

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).121/2024

ARUSHI SINGH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 19-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Ms. Abiha Zaidi, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General  
Ms. Aishwarya Bhati, A.S.G.  
Ms. Prabhati Naik, Adv.  
Ms. Chitragada Rastavara, Adv.  
Mr. Madhav Singhal, Adv.  
Mr. Arvind Kumar Sharma, AOR

Mr. Abhikalp Pratap Singh, AOR  
Ms. Aagam Kaur, Adv.  
Ms. Yamini Singh, Adv.  
Mr. Kartikey, Adv.  
Mr. Ravi Shankar Pandey, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

- 1 The Solicitor General states that a note, which has been served by the petitioner on the Central Agency yesterday, is still to be scrutinized.
- 2 It has been agreed that an effort would be made to tender a joint statement before this Court so that the proceedings can be disposed of, as agreed.
- 3 List the Petition on 3 May 2024.

(SANJAY KUMAR-I)  
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR